

DIVISION BENCH

ITEM NO. 104

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No. 14/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th May, 2023

Attendance-Cum-Order Sheet of the Hearing

NAME OF THE COMPANY	L & T FINANCE LIMITED V/S DRASTEER REALCON PVT LTD
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL CONFERENCING:

Sh. Arvind Nayar, Sr. Adv. Assisted by Ms. Vanita Bhargava Ms. Wamika Trehan
Sh. Maithili Moondra Sh. Kartikeya Saran & Sh. Akshay Joshi, Advs.

: For the Financial Creditor

Sh. Aman Kumar Dwivedi alongwith Sh. Akshay Mohley, Advs.

: For the Corporate Debtor

ORDER

- 1. The Ld. Counsel representing the Corporate Debtor states that he has urgently moved out of station and therefore, he is not carrying the paper books and prays for a short accommodation.**
- 2. Let the matter be adjourned for 26th May, 2023 higher on the board.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

19th May, 2023
*Bipul Kumar Tiwari
(Stenographer)*